

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order No. 1 issued to the applicant by Post and notice issued to all the respects by Regd. A.D. Posts.

Dr. S. K. Ojha
S. C.

My
8/9/03

Ms. S. K. Ojha, A.Y. Adv. appeared for R-2 & 3 but Counter not filed
2) A.D. from R-1 not returned.

Registrar

My
27/1/04

Order H. 28.1.2004

Learned Counsel for the applicant is present. Ms. S. K. Ojha, Ld. A.S.C. appearing for R-2 and R-3 prays for 4 weeks time to file counter. Heard. A.D. not yet returned from R-1 although notice was sent to him on 8.9.03 by Regd. post. Hence service is treated sufficient on him.

Time is granted till 01.3.2004 to file counter.

Dr. —
27/1/04
REGISTRAR

Counter not filed
My
27/1/04
Registrar

2. ORDER DT. 4.9.2003.

Perused the O.A. Issue notice to the Respondents requiring them to file their counter within a period of six weeks.

Member (Judicial)

Order Dated 8.4.98.94

Applicant's father while serving under the Railways died and in the circumstances the widow (applicant's mother) was provided with an employment on compassionate ground. The mother of the applicant having retired on invalidation ground, ^{she} represented ^{to} the authorities in the Railway for providing an employment on compassionate ground in favour of her son (the present applicant). The Respondents Railways having unattended to the representation, the applicant, in this O.A under section 19 of the AT Act, 1985 has moved the Tribunal for redressal of his grievance. The Respondents have also filed their counter.

Heard Dr. P. K. Mishra, Learned Counsel for the applicant and Shri S. K. Ojha, Learned Additional Standing Counsel for the Railways. In course of hearing, by filing a Memo (along with some documents) Mr. Ojha submitted that the applicant having been provided with a compassionate appointment by the Respondents-Railways,

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Order dt. 1.3.04

Applicant is absent on call. On the prayer of Ld. A.S.C, time is granted till 8.4.04 to file counter.

Done -

1/3/04

REGISTRAR

Counter filed. Copy not served.

Registrar

M

7/4/04

Order dt. 8.4.04

Applicant is absent on call. Counter has already been filed without service. On the prayer of Ld. A.S.C, time is granted till 16.4.04 for service of copy of counter.

Done -

8/4/04

REGISTRAR

Counter copy served.
For further orders.

Registrar

M
15/4/04

the prayer of the applicant in this

O.A. has become infructuous.

Having regard to the submission made by both sides, this O.A. is disposed of as infructuous. No costs.

Inform the parties.

Done -
15/4/04

Member (J)